

## Declaration of Assets and Liabilities

Year 2024

I, AMEY VIKRAM, son/daughter/wife of BRAT NARAYAN SHA

aged 30 years, belonging to Bihar Legislative Assembly Secretariat

service and presently working as Assistant Director (Translator)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	45,000/-	Aarti 50,000/-	Brat Narayan Sha 4,50,000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/-	25,000/-	4,00,000/-		
(iii)	Bonds, Debentures and Shares in companies	- Nil -	- Nil -	- Nil -		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Life Ins. ~ 200,000/-	- Nil -	Life Ins. ~ 5,00,000/-		
(v)	Motor Vehicles (details of make, etc.)	1. Basas Dominar 2. Mahindra Centuro	1. Hyundai Venue	1. Hero pleasure		
(vi)	Jewellery (give details of weight and value)	1. Gold ~ 50 gm ~ 3,50,000/-	1. Gold ~ 50 gm ~ 35,00,000/- 2. Silver ~ 50 gm ~ 60,000/-	1. Gold ~ 50 gm ~ 3,50,000/-		
(vii)	Other assets, such as values of claims / interests	—	—	—		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	Malangia madhubani ~ 3.5 Acre ~ 100,00,000/-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Purisa Patna 1200 sq ft 50,00,000/-	—	—		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residence Purisa / 1252 Patna 1000 sq ft 60,00,000/-	—	—		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residence Purisa - 1252 Patna 1000 sq ft 60,00,000/-	—	Residence Madhubani 1820 ~ 500 sq ft 45,00,000/-		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14/02/2025
(a)	(i) Loans from Banks	Indian Bank / Home Loan	77,50,000/-
	(ii) Loans from financial institutions	DME finance	100,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	S.B.P.D.C.L	3,000/-

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	I.C.I.C.I credit card	~ 80,000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVCPV3146P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110114057920

Gender :- M (M/F)

Date of Birth :- 1 7 0 4 1 9 9 4 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Amey* 11/02/25

Name of Employee: AMEY VIKRAM

Designation: Assistant Director (trans)

Department: parliamentary Affairs.

Place: Patna

Date: 11/02/25

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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